

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 97 OF 2018 &
IA NO. 243 OF 2017

Dated: 21st August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Parichita Chowdhury for
Mr. Anand K. Ganesan for R-2

Ms. Rimali Batra
Mr. Pranav Sarthi for R-3

ORDER

Appellant and counsel both are absent. Even on earlier occasion on 24.07.2018 appellant and counsel both were absent. Finally, as a last chance, list the matter on **17.09.2018.**

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson